



Allahabad Bench

CP No.(IB) 38/ALD/2020

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.03.2021

NAME OF THE COMPANY: Raheni Tradelink Pvt Ltd V/s Sarah Garments Pvt Ltd

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Monica Nanda	PCS	Operational Creditor	
2.	Ankit Kr. Singh proxy for Adv. Rupendra Porwal	PCS	Respondent	

CP NO.(IB)38/ALD/2020

Ms. Monica Nanda, PCS for the Operational Creditor and Sh. Ankit Singh holding brief of Sh. Rupendra Porwal, Advocate for the Respondent are present.

Record shows that the time was granted to the applicant for filing rejoinder, but no rejoinder has been filed till date. Let the same be filed by the next date fixed.

Put up in the week commencing 30th April, 2021 before the Regular Court.


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Dated : 26.03.2021

JUSTICE RAJESH DÁYAL KHARE
(MEMBER JUDICIAL)Typed by :
Kumud Narayan
(P.S.)